

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1613
ANSWERED ON:10.08.2011
RESERVATION FOR MINORITIES
Jakhar Shri Badri Ram

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether on the lines of Andhra Pradesh and Kerala, the Union Government is considering to make reservation for minorities in the Government jobs;
- (b) if so, the details thereof alongwith the percentage of reservation likely to be given in this regard; and
- (c) the time by which the said reservation is likely to be provided?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office .
(SHRI V. NARAYANASAMY)

(a) to (c): The National Commission for Religious & Linguistic Minorities has, inter alia, recommended that 15 percent of posts in all cadres and grades under the Central and State Governments should be earmarked for minorities, of which 10 percent should be for Muslims and 5 percent for other minorities. The Commission has further stated that if it is not possible to give reservation as proposed above, 8.4 percent sub-quota may be earmarked for minorities (6 percent for Muslims and 2.4 percent for other minorities) within 27 percent OBC quota. The recommendation is under consideration of the Government. It is, however, not possible to fix time frame for taking a decision.